

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 11 OF 2018**

**Dated: 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Pithampur Audyogik Sangathan ..... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Ms. Surabhi Pandey for R-1

Mr. Aashish Anand Bernard

Mr. Paramhans Sahani for R-2

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **18.11.2019.**

**(S.D. Dubey)  
Technical Member**

*pr/vt*

**(Justice Manjula Chellur)  
Chairperson**